

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

35.

CP/4083(MB)/2019

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **25.04.2024**

NAME OF THE PARTIES: Leaf Technologies Private Limited

SECTION: 66(1) OF THE COMPANIES ACT, 2013.

ORDER

1. Ms. Aparna Mudiam, Dy. Director, O/o Regional Director (Western Region), Mumbai present.
2. No representation on behalf of the Petitioner. Representative of the RD stated that report has been filed, however, there is no response received from the Petitioner.
3. List this matter on **13.06.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)